

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511
(IB)-131(PB)/2017
IA/5889/2023, IA/3844/2021, IA/1478/2023

IN THE MATTER OF:

Amit Spinning Industries Ltd.

.....Applicant

SECTION

U/s 10 of (IBC) CIRP

Order delivered on 18.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Amit Gupta, Mr. Kapila Mahnedroo, Advs. in
IA/5889/2023

For the Respondent : Mr. Sanjay Bhatt, Ms. Apoorva Chowdhary, Advs. for
R 11 in IA/3844/2021 & R 2 in IA/1478/2023
Mr. Vijay Valsan, Adv. for R 1 in IA/1478/2023 & R 10
in IA/3844/2021

For the SRA : Mr. Sumant Batra, Ms. Nidhi Yadav, Mr. Abhay
Kaushik, Ms. Himani Babbar, Advs.

ORDER

Due to paucity of time, the matter is listed on **21.05.2024**.

**Sd/-
(Court Officer)**